NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH



CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA	PADMANABHA SWAMY, MEMBER	R-JUDICIAL
APPLICATION NUMBER	:	
PETITION NUMBER	: CA/128/CAA/17	
NAME OF THE TRANSFEROR NAME OF THE TRANSFEROR	: NK TELE SYSTEMS LTD : NSM HOLDINGS PVT LTD	
NAME OF THE TRANSFERRE	: T.V. SUNDARAM IYENGAR & SO	NS PVT LTD
UNDER SECTION	: 230	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
1. T.k. Bhaskar Vikianil Jam	Coursel for Applicants	Muti
Vikianil Jan Shriti Krishnom	•	
Swetha Vaindevan	~	

<u>ORDER</u>

Heard. Order is reserved.

(K. ANANTHA PADMANABHASWAMY)

MEMBER (JUDICIAL)

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